## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 258/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. Marketgate Consulting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. DESIGNATION NAME SIGNATURE

Siddharth Adv Gor Ranade Petitioner

## ORDER CSP 257/230-232/NCLT/MB/MAH/2017 CSP 258/230-232/NCLT/MB/MAH/2017

1. Learned Representative is seeking time to give response to the queries of RD and ROC. Time granted.

2. Matter to be listed for hearing on 29.09.2017.

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

22.08.2017

M.K. SHRAWAT Member (Judicial)